## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/9 & 10 /CAA/2018

NAME OF THE TRANSFEROR

: PRIME PROPERTY HOLDINGS LTD

NAME OF THE TRANSFERRE

: TVS ELECTRONICS LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

1. FOR TK Bhaskar

Shwetta Vasudevan

counsel for Petitioner

## ORDER

Counsel for the applicant present and submitted that the reports of the Official Liquidator and the Regional Director have been received. The counsel prayed for time to make final submissions. Time is enlarged at request. Put up on 26.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)

Member(Judicial)

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